

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.211  
C.P.(CAA)/16(AHM)2024  
in  
CA(CAA)/28(AHM)2023

**Proceedings under Section 230-232 of Co.Act,2013**

**IN THE MATTER OF:**

Aabad Marketing Private Limited (AMPL)  
Fable Food Products Private Limited (FFPPL)

.....Applicant

.....Respondent

**Order delivered on: 06/06/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant	: Mr. Smit Patel, PCS
For the RD	: Mr. Shiv Pal Singh
For the Income Tax	: Ms. Bhumi Gandhi, Adv. for Ms. Maithili Mehta, Adv.
For the RoC	: Ms. Rupa Sutar, Dy. RoC

**ORDER**

Ld. PCS for the applicant submitted that he has instructions to file vakalatnama. The same to be filed within one-week.

List for further consideration on 25.07.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**